

F No. 187/3/2020-ITA-I
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

North Block, New Delhi – 110001.

Dated the 20th August, 2020

ORDER

Subject: Order under section 119 of the Income-tax Act, 1961 designating Pr.CCsIT as cadre controlling authority overall the field formations including ReAC

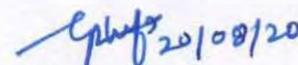
With the launch of the Faceless Assessment Scheme, 2019, the Income-tax Department is moving towards minimal interface with maximum governance. In order to effect the same, the NeAC, Delhi has been created under the Principal Chief Commissioner of Income-tax (NeAC) and 30 ReACs under the Chief Commissioner of Income-tax have been created at 20 centres vide S.O. 2756 / 57 F No. 187/3/2020- ITA-1.

2. In addition to the above, there are 18 Principal Chief Commissioners of Income-tax notified vide S.O. 2753(E) F No. 187/35/2014-ITA-1 who are the cadre controlling authority having territorial jurisdiction over their respective regions.

3. In furtherance of the creation of NeAC / ReACs as discussed in para 1 above, the Central Board of Direct Taxes, in exercise of powers under section 119 of the Income-tax Act, 1961 (hereinafter referred to as the Act) hereby directs that the Pr. CCsIT will be the cadre controlling authority in their area of jurisdiction in respect of all field formations including ReACs, Central Charges, International Taxation and Transfer Pricing charges, Investigation Directorates, Exemptions charges and RTI etc.

4. This order comes into effect immediately.

5. The Hindi version of this order shall follow.



(Gulzar Ahmad Wani)

Under Secretary to the Government of India

Copy to:

1. PS to FM/OSD to FM/PS to MoS (R)/OSD to MoS(R)
2. PS to Secretary(Finance)/(Revenue)
3. Chairman, CBDT & All Members, CBDT
4. All Principal Chief Commissioners of Income-tax / Principal Director Generals of Income-tax.
5. Pr. Chief Controller of Accounts, New Delhi
6. All Joint Secretaries/CsIT, CBDT
7. Web Manager, O/o Pr.DGIT(Systems) with request to upload on the departmental website.
8. Commissioner of Income-tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
9. Secretary General, IRS Association/ Secretary General, ITGOA/ All - India Income Tax SC & ST Employees' Welfare Association / Income Tax Employees Federation (ITEF).
10. JCIT, Data-Base Cell for uploading on irsofficersonline.org.
11. ADG (Systems)-4 for uploading on the website of Incometaxindia.gov.in

Gulzar Ahmad Wani 20/08/20

(Gulzar Ahmad Wani)

Under Secretary to the Government of India